

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/8107/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 25th August, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/900/E, dated 23.08.2023.

Sir,

With reference to the above, I am directed to inform you that **station leave permission, from the morning of 25.08.2023 till the morning of 29.08.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-71/2004/8108/A, dated , 25-08-23

Copy to:

✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)